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Government of India
Ministry of Commerce & Industry
Department of Commerce

Public Notice No.28 /(RE 2012)/2009-14
New Delhi, Dated 26th October, 2012

Subject: Amendment in SION A-1578.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol. 1), the Directorate General of Foreign Trade hereby amends SION A-1578, as under:-

SION No.	Export Item	Qua-ntity	Import items	Quantity
A 1578	(1) Printed Cards	1 Kg.	1. Art & Chrome Paper/Board/Art Board Coated/Uncoated white Card Board Coated/Uncoated 2. Coloured Hot Foil Stamping Foil Standard grade (Allowed only if it is used in the export item) 3. Offset Printing Ink	1.02 Kg. 0.104 Kg. 1% of FOB value of export of Printed Cards
	(2) Ruled Cards	1 Kg.	1. Art & Chrome Paper/Board/Art Board Coated/Uncoated white Card Board Coated/Uncoated 2. Coloured Hot Foil Stamping Foil Standard grade (Allowed only if it is used in the export item) 3. Offset Printing Ink	1.02 Kg. 0.104 Kg. 0.5% of FOB value of export of Ruled Cards
	(3) Plain Cards	1 Kg.	1. Art & Chrome Paper/Board/Art Board Coated/Uncoated white Card Board Coated/Uncoated 2. Coloured Hot Foil Stamping Foil Standard grade (Allowed only if it is used in the export item) 3. Offset Printing Ink	1.02 Kg. 0.104 Kg Not to be allowed

2. Effect of Public Notice:

With the present SION A-1578, norms for two more export products, namely, Ruled Cards and Plain Cards have been given.

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